

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Arvind Kumar Pandey, Principal District & Sessions Judge, Jamshedpur.
2. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
3. Mr. Akhilesh Kumar Tiwari, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.

Sub.:- Nomination for attending “Sensitization workshop on Criminal Laws”, scheduled to be held on **26th July, 2025 from 9:30 A.M. to 02:00 P.M. at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend “Sensitization workshop on Criminal Laws” scheduled to be held on **26th July, 2025 from 9:30 A.M. to 02:00 P.M. at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.** The workshop will be **chaired by Hon’ble Mr. Justice Joymalya Bagchi, Judge, Supreme Court of India.**

The arrangements for the stay of the nominated outstation officer from the district of **Godda** will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the workshop till the evening of concluding day of the workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the workshop at 09:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Workshop on the date as mentioned above.

Yours sincerely,


Sd/- Ram Sharma

Registrar (Administration)

Memo No. 5282 /Apptt.

Dated, Ranchi, the 24/07/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 666/JAJ dated 22.07.2025 / the Principal District & Sessions Judges Jamshedpur & Godda including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court’s website.



24.7.25

Registrar (Administration)